

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:317

ANSWERED ON:25.07.2000

VEERAPPAN GANG

MADHAVRAO SCINDIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Veerappan gang continues its depredations in the jungles of Southern States;
- (b) if so, the expenditure so far incurred in keeping it under check and to apprehend Veerappan and his gang-mates;
- (c) the Central assistance sought and provided for the purpose so far, State-wise; and
- (d) the plan of action to set out to tackle the problem?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH.VIDYASAGAR RAO)

- (a)&(b): `Public Order` and `Police` being State subjects, information in this regard is not maintained at the Central Government level.
- (c): No Central assistance has been sought by the State Governments of Tamil Nadu and Karnataka specifically for apprehending Veerrappn and his gang-mates.
- (d): Since maintenance of law and order is the primary responsibility of the concerned State Governments, it is for the State Governments to devise methods and take concrete steps in this regard. The Central Government however, shares intelligence with concerned State Governments and provides assistance of Central Para Military Forces, whenever required. In addition, Central assistance for modernisation of Police Force is also available to State Governments.